

Annexure-8

Name of the corporate debtor: Tranzlease Holdings (India) Private Limited;
Date of commencement of CIRP: 04-12-2024;
List of Creditors as on: 26-12-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Provisionally Admitted)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	National Securities Depository Limited	11.12.2024	9,26,345.40	9,26,345.40	Unsecured	-	-	No	-	-	-	-	-	Claim is Provisionally accepted
2	ALD Automative Private Limited	17.12.2024	2,54,99,524.55	2,54,99,524.55	Unsecured	-	-	No	-	-	-	-	-	Claim is Provisionally accepted and may be revised upon receiving further documents/ details.
3	C & A Associates LLP	18.12.2024	26,04,778.00	26,04,778.00	Unsecured	-	-	No	-	-	-	-	-	Claim is Provisionally accepted and may be revised upon receiving further documents/ details.
			2,90,30,647.95	2,90,30,647.95			-		-	-	-	-	-	